

Land acquisition before construction of highways

939. SHRI K.C. RAMAMURTHY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that the mandatory condition of acquisition of eighty per cent of land before starting highway construction is crippling construction of highways in the country;

(b) if so, whether Government is thinking of amending this rule for smooth, easy and quick construction of highways in the country; and

(c) efforts being made by Government to reduce the land acquisition process which currently takes a longer time?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) No Sir.

(b) Not applicable in view of (a) above.

(c) Several steps including introduction of Bhumi Rashi portal for online submission of land acquisition notification, delegation of powers to Regional Officers, constitution of High Power Committee under Chief Secretary, engagement of retired revenue personnel etc. have been taken by Government to expedite land acquisition process for construction of National Highways.

Highways under construction in the country

†940. MS. SAROJ PANDEY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the number of highways under construction in the country at present and the locations where they are being built;

(b) whether Government has set any time-limit for their construction and the details of funds allocated for this purpose; and

(c) the details of the number of kilometers of new highways, which will be constructed in the country by year 2020, State-wise?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) and (b) State-wise details of National Highways under construction in

†Original notice of the question was received in Hindi.

the country are given in Statement-I (*See* below). The projects are generally given a time period of 2 to 3 years for completion. The State-wise details of funds allocated for the construction of these National Highways during the last three years and current year is given in Statement-II (*See* below).

(c) The State-wise targets for construction of NHs are fixed in the beginning of each financial year. A target of 11000 Km has been set for the F.Y. 2019-20. Details of National Highways constructed during the current Financial Year upto December, 2019 are given in Statement-III.

Statement-I

*State/UT-wise details of the projects which are under construction
as on 31.12.2019*

Sl. No.	States/UTs	No.	Length (Km)	Cost (₹ in cr.)
1.	Andhra Pradesh	58	2031	27435
2.	Arunachal Pradesh	46	1086	10736
3.	Assam	50	1350	8037
4.	Andaman and Nicobar Islands	9	262	1734
5.	Bihar	74	2416	28397
6.	Chhattisgarh	47	1966	12914
7.	Dadra and Nagar Haveli	2	8	95
8.	Delhi	11	301	12027
9.	Goa	16	97	5450
10.	Gujarat	44	1595	27408
11.	Haryana	44	1572	28425
12.	Himachal Pradesh	45	458	8359
13.	Jammu and Kashmir	22	551	14630
14.	Jharkhand	42	1000	8324
15.	Karnataka	82	3333	33561

Sl. No.	States/UTs	No.	Length (Km)	Cost (₹ in cr.)
16.	Kerala	26	529	7617
17.	Madhya Pradesh	67	3205	30621
18.	Maharashtra	223	9283	101682
19.	Manipur	17	499	3247
20.	Meghalaya	6	82	917
21.	Mizoram	14	507	6429
22.	Nagaland	23	429	4584
23.	Odisha	53	2789	24957
24.	Puducherry	2	1	39
25.	Punjab	40	928	12496
26.	Rajasthan	63	3820	28270
27.	Sikkim	13	217	2289
28.	Tamil Nadu	67	1955	26539
29.	Telangana	40	1430	14996
30.	Tripura	5	85	758
31.	Uttar Pradesh	65	3266	53481
32.	Uttarakhand	70	1307	16771
33.	West Bengal	54	1381	22357
TOTAL		1440	49740	585582

Statement-II

State/UT-wise details of funds allocated for the construction of the National Highways during the last three years and current year

(₹ in crore)

Sl. No.	States/UTs/Schemes/ Agency (SI. 1 to 33 contains allocation under NH(O), NHDP-IV through State PWD, EAP, PBFF)	2016-17	2017-18	2018-19	2019-20
1	2	3	4	5	6
1.	Andhra Pradesh	2010.31	1781.18	2260.26	1739
2.	Arunachal Pradesh	100	62.05	90	70
3.	Assam	177.44	308.05	414	392.12
4.	Bihar	1362.64	1689.9	1598.31	1797.62
5.	Chhattisgarh	1553.3	1107.93	1831.32	700
6.	Goa	400	527.48	940	997
7.	Gujarat	251.87	166.08	391.55	457
8.	Haryana	150	105.17	330	103
9.	Himachal Pradesh	210.95	307.14	350.8	155
10.	Jammu and Kashmir	40.06	35.44	45	46
11.	Jharkhand	200	260.88	320	143
12.	Karnataka	783.52	1240.99	1630.02	1271
13.	Kerala	259.89	171.74	280.45	263
14.	Madhya Pradesh	1760	854.79	1665	2185
15.	Maharashtra	1371.92	2966.03	7050.88	9718.08
16.	Manipur	25.25	75.85	260.21	300
17.	Meghalaya	41.27	30.22	70.97	55

1	2	3	4	5	6
18.	Mizoram	40	41	80	120
19.	Nagaland	50	38.27	200	405
20.	Odisha	925.55	708.4	790.47	410
21.	Punjab	2740.5	746.02	786.18	798
22.	Rajasthan	964.83	888.27	1295.87	887
23.	Sikkim	0	5.09	0.73	0
24.	Tamil Nadu	575	664.48	870	478
25.	Telangana	380	409.93	1220	1398
26.	Tripura	5	61	50	65
27.	Uttar Pradesh	1849.02	1110.79	2040.05	1695.5
28.	Uttarakhand	332.62	980.67	1000.49	878
29.	West Bengal	1333.62	1229.89	991	748
30.	Andaman and Nicobar Islands	0.13	0	0	0.42
31.	Chandigarh	2	5.3	1.5	5
32.	Delhi	1	36	42	3
33.	Puducherry	20	13.63	30	1.5
34.	Other projects under NH(O)*	781.38	214	2.75	2000
35.	National Highways Authority of India (NHAI)- Cess*	2326.5	12429.45	11569	11091
36.	NHAI - (Toll + NHO + TOT)	12889.02	12362.14	19251.63	21600
39.	NHIDCL under NHO*	72.2	296	1000.12	1650
40.	Border Roads Organization (BRO)*	0	0	135	350
41.	SARDP-NE including Arunachal Package*	4520	4865	5610	5370
42.	Left Wing Extremism affected Area (LWE) including VRC	760	1050	905	950

1	2	3	4	5	6
43.	Externally Aided Projects (EAP)	59.38	316	222	900
44.	Reserve/unallocated in above	0.44	12.59	500	0
45.	IEBR / Borrowings by NHAI	59279	59279	62000	75000
TOTAL		100605.6	109453.84	130083.56	147195.24

*State/UT-wise allocation are not made.

Statement-III

State/UT-wise details of length of NHs constructed during current year

Sl. No.	States/UTs	Length Constructed 2019-20*
1	2	3
1.	Andhra Pradesh	447
2.	Arunachal Pradesh	37
3.	Assam	83
4.	Bihar	133
5.	Chandigarh	0
6.	Chhattisgarh	149
7.	Delhi	18
8.	Goa	26
9.	Gujarat	107
10.	Haryana	132
11.	Himachal Pradesh	50
12.	Jammu and Kashmir	41
13.	Jharkhand	153
14.	Karnataka	343
15.	Kerala	105
16.	Madhya Pradesh	527
17.	Maharashtra	1797
18.	Manipur	170

1	2	3
19.	Meghalaya	0
20.	Mizoram	10
21.	Nagaland	21
22.	Odisha	266
23.	Puducherry	0
24.	Punjab	270
25.	Rajasthan	738
26.	Sikkim	13
27.	Tamil Nadu	150
28.	Telangana	308
29.	Tripura	0
30.	Uttar Pradesh	524
31.	Uttarakhand	205
32.	West Bengal	104
33.	Andaman and Nicobar Islands	15
TOTAL		6940

*ending December, 2019

Ongoing NH projects in A.P.

941. SHRI V. VIJAYASAI REDDY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the status of ongoing National Highways (NHs) projects in Andhra Pradesh (A.P.), NH-wise;

(b) the details NHs sanctioned in the last two years and the current year, year-wise and the status of each of these projects;

(c) the number of the above 4/6 lane NHs constructed; and

(d) by when each of the above project is going to be completed?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) The status of ongoing National Highway (NH) projects in the State of Andhra Pradesh is given in Statement-I (*See* below).

(b) to (d) Details are given in Statement-II.